

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5979
ANSWERED ON:04.05.2005
PROMOTION OF ASSISTANTS SECTION OFFICERS
Paswan Shri Virchandra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware that a large number of Assistants and Section Officers of Central Secretariat Service were appointed by promotion as Section Officer and Under Secretary respectively on ad-hoc basis for indefinite period instead of regular promotion consequent upon cadre re-structure of Central Secretariat Service due to the administrative reasons;
- (b) if so, the reasons therefor;
- (c) whether promoted Section Officers and Under Secretaries belonging to SC/ST category are senior to the last candidate belonging to general category promoted in the grade of Section Officer and Under Secretary;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor;
- (f) whether the Government proposes to follow the guidelines issued on 11.7.2002 to adjust SC/ST candidates appointed by promotion on their own merit without any relaxation against unreserved point of roster in these promotions;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Consequent upon Government's decisions on Cadre Restructuring of Central Secretariat Service (CSS) in October, 2003, a number of cadre posts in various grades of CSS became available. In order to meet the immediate aspirations of the CSS personnel, ad hoc arrangements have been made as a stop-gap measure in various grades of CSS. These ad hoc appointments may continue only till regular candidates are appointed in accordance with the provisions of Statutory CSS Rules and the extant Government instructions.

(c) to (e): In the Department of Personnel & Training (DOP&T)'s O.M. dated 17.2.2005 relating to promotion of Assistants to the Section Officer's Grade, the last candidate belonging to General category is senior to the last candidate belonging to SC as well as ST categories. Similarly, in the DOP&T's order dated 15.2.2005 relating to promotion of Section Officers to Grade-I (Under Secretary), the last Section Officer of General category is senior to the last Section Officer of SC as well as ST categories. These promotions have been made on ad hoc basis.

(f) to (h): The instructions contained in DOP&T's O.M. dated 11.07.2002, as clarified vide O. M. dated 31.1.2005, are followed for providing reservation to SC/ST candidates in the matter of merit-based promotion. These instructions are not applicable in case of ad hoc promotions, which are made on the basis of seniority-cum-fitness.